

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

The 10th July, 2015

No. 124 A : Sri Shyam Lal Saroj, District & Additional Sessions Judge, Chatra is hereby transferred and posted as District & Additional Sessions Judge, Gumla with immediate effect.

By order of the Court,

Sd/- A.K. Choudhary
Registrar General

Memo. No. /Apptt.

Dated Ranchi, the 10th July, 2015

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- A.K. Choudhary
Registrar General

Memo. No. 5991-6001 /Apptt.
XIX(11)-01/2012

Dated Ranchi, the 10th July, 2015

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the Registrar (Vigilance) I/c, O/o the Registrar (Administration), the Registrar (Establishment), the Central Project Co-ordinator I/c, e-Courts Project and I/c NIC Cell / the Deputy Registrar (Protocol)/ PPS I/c to Hon'ble the Chief Justice..... High Court of Jharkhand, Ranchi / the Principal District & Sessions Judges Chatra and Gumla and the Officer concerned for information and needful.


20.07.15
Registrar General